

1	2	3	4	5	6	7	8	9	10	11
18.	Orissa	132.00	35.75	167.75	125.00	109.74	234.74	125.00	98.20	223.20
19.	Punjab	8.00	0.18	8.18	10.00	1.53	11.53	21.00	4.58	25.58
20.	Rajasthan	29.00	28.96	57.96	29.00	6.40	35.40	29.00	29.20	58.20
21.	Sikkim	16.00	0.91	16.91	18.00	1.35	19.35	20.00	4.06	24.06
22.	Tamil Nadu	120.00	92.74	212.74	120.00	57.19	177.19	120.00	71.36	191.36
23.	Tripura	18.00	0.13	18.16	12.00	1.47	13.47	20.00	4.41	24.41
24.	Uttar Pradesh	179.00	185.88	364.88	190.00	77.13	267.13	177.00	177.78	354.78
25.	West Bengal	80.00	55.53	135.53	80.00	38.26	118.26	75.00	101.78	176.78
26.	A and N Islands	7.50	0.07	7.57	6.50	0.46	6.46	6.50	1.88	8.38
27.	Chandigarh	0.50	0.58	1.08	0.50	3.35	3.85	0.50	10.05	10.55
28.	D and N Haveli	0.50	0.06	0.56	0.50	1.01	1.51	0.50	3.04	3.54
29.	Daman and Diu	1.00	0.59	1.59	2.50	0.40	2.90	2.00	1.78	3.78
30.	Delhi	0.50	2.64	3.14	0.50	2.97	3.47	0.39	8.92	9.31
31.	Lakshadweep	1.00	0.03	1.03	1.00	1.15	2.15	1.00	3.44	4.44
32.	Pondicherry	2.00	6.84	8.84	0.95	2.99	3.94	2.10	8.97	11.07
Sub-Total		1348.00	764.02	2112.02	1332.56	441.69	1778.25	1329.85	1001.43	2331.28
Central Sector		0.00	0.00	1226.00	3319.81	0.00	3319.81	6578.99	0.00	6578.99
Total		1348.00	764.02	3338.02	4652.37	441.69	5094.06	7908.84	1001.43	8910.27

STATEMENT-II

National Leprosy Eradication Programme				
Number Of LRPUs/MCR Units by States				
S. No.	State/UT	Total No. LRPUs	VO Sector LRPUs	MCR Making Units
1	2	3	4	5
1.	Andhra Pradesh	1	1	15
2.	Arunachal Pradesh	0	0	0
3.	Assam	0	0	0
4.	Bihar	2	2	3
5.	Goa	0	0	0
6.	Gujarat	0	0	2
7.	Haryana	2	2	2
8.	Himachal Pradesh	1	0	0
9.	Jammu and Kashmir	0	0	0
10.	Karnataka	6	3	4
11.	Kerala	1	0	5
12.	Madhya Pradesh	1	0	0
13.	Maharashtra	7	6	6
14.	Manipur	1	1	1
15.	Meghalaya	0	0	0
16.	Mizoram	1	1	0
17.	Nagaland	0	0	0
18.	Orissa	2	1	3
19.	Punjab	0	0	1

1	2	3	4	5
20.	Rajasthan	0	0	0
21.	Sikkim	0	0	0
22.	Tamil Nadu	1	0	2
23.	Tripura	0	0	0
24.	Uttar Pradesh	1	1	1
25.	West Bengal	1	1	2
26.	A and N Islands	0	0	0
27.	Chandigarh	0	0	0
28.	D and N Haveli	0	0	0
29.	Daman and Diu	0	0	0
30.	Delhi	0	0	0
31.	Lakshadweep	0	0	0
32.	Pondicherry	2	1	1
Total		30	20	48

[Translation]

Hospital at Vaishno Devi

6983. SHRI PANKAJ CHOWDHARY :
 SHRI RAMPAL SINGH :
 SHRI AMAR PAL SINGH :
 SHRI BRIJ BHUSHAN SHARAN SINGH :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to open a hospital at 'Sanjhi Chhat' in 'Vaishno Devi' for the convenience of pilgrims; and

(b) if so, the number of beds which would be made available in this hospital and the date by which it is likely to start functioning?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) and (b). The Shri Mata Vaishno Devi Shrine Board is constructing a hospital at 'Sanjhi Chhat' with private donation. The hospital will have 30 beds when completed and is expected to be commissioned by the end of the current financial year. The Shrine Board has requested the State Government to provide doctors and para-medics to run the hospital.

[English]

PSUs - Reservation for SCs/STs

6984. SHRI KODIKKUNNIL SURESH : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have received any memorandum from SCs/STs organisation regarding the employment reservation in Public Sector Undertakings;

(b) if so, whether the Government propose to bring a legislation to provide adequate reservation policies for SC/ST employees in Public Sector Undertakings; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : (a) to (c). Presidential Directive incorporating detailed instructions to provide reservation to SCs and STs in the services of public sector enterprises has been issued to all Central Public Sector Undertakings through their administrative Ministries. There is, however, a proposal under consideration of the Government for enactment of a legislation to provide reservation in services for SCs/STs under Central Government including public sector enterprises.

Operation Theatre

6985. SHRI ANANTRAO DESHMUKH : Will the PRIME MINISTER be pleased to state :

(a) whether operation theatres (OTs) in various hospitals in Delhi, particularly in R.M.L. Hospital and Safdarjung Hospital are not working to their optimum capacity and are also not properly maintained;

(b) if so, the reasons therefor; and

(c) the remedial steps taken/proposed to be taken to make these OTs fully functional?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) Operation Theatres in Central Government hospitals in Delhi are working at their optimum capacity and are reasonably well maintained.

(b) and (c). Do not arise.

Board of Arbitration

6986. SHRI RAM SINGH KASHWAN : Will the PRIME MINISTER be pleased to state :

(a) whether the Board of Arbitration Ministry of Labour had on 4.2.93 given its Award that the Private Secretaries (Grade A and B merged) working in Ministries/Departments of the Government of India shall be sanctioned special pay on the same basis as is given to the Private Secretaries (Grade A and B merged) of Prime Minister's Office and Cabinet Secretary;

(b) if so, whether the aforesaid Award has been implemented; and

(c) if not, the reasons therefor and the likely date of its implementation?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA) : (a) Yes, Sir.

(b) and (c). The award is being considered in consultation with the concerned authorities including the Ministry of Finance keeping in view all the relevant considerations and the repercussions of its implementation.

Polio Cases

6987. SHRI DATTATRAYA BANDARU : Will the PRIME MINISTER be pleased to state :

(a) whether Delhi has the highest incidence of polio cases in the country;

(b) if so, the number of cases reported in Delhi and in other States, State-wise; and

(c) the steps being taken to eradicate it?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) and (b). A Statement is enclosed.

(c) The Universal Immunization Programme was started in 1985-86 for increasing the immunization coverage levels. In addition to sustaining high levels of coverage, supplementary activities have been started for the eradication of poliomyelitis.